

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No.432 of 1998
(O.A. No.593 of 1997)

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

KANTI RAKSHIT

VS

UNION OF INDIA &

THE GENERAL MANAGER,

EASTERN RAILWAY

For the Applicant: Mr. S. Chatterjee, counsel

For the Respondents : Mr. C. Samaddar, counsel

Heard on 5.11.1998

: : Date of order: 5.11.1998

O R D E R

D. Purkayastha, JM

Mr. Chatterjee, learned advocate on behalf of the applicant submits that the respondents did not file any reply till today, though the application was admitted on 19.2.98. Mr. Samaddar, learned advocate for the respondents prays for further time to file the reply. Accordingly the respondents are given four weeks' time to file reply to the OA. The matter will appear in due course. MA. is disposed of.

25/11/98
MEMBER (A)

25/11/98
WMEMBER (J)